

(17)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/108/(IB)/2017
NAME OF THE PETITIONERS : SURYATEJ INFRATECH PVT LTD
NAME OF THE RESPONDENT : ROC CHENNAI
UNDER SECTION : 252(3)

S.No.	Name (in Capital)	Represented by	Signature
1.	M. RATHINAKUM	PETITIONER	M. Rathinakum
2	B. SURESHAN	PCS Dy Regl	[Signature]

ORDER

PCS representing the applicant company present. Dy. Registrar of Companies present and filed report. Perused the report. Heard both sides. Order is reserved.

- sel -
K Anantha Padmanabha Swamy
Member (Judicial)

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